

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2217
TO BE ANSWERED ON 09/08/2024

OLD AGE AND WIDOW PENSION

2217 DR. M. THAMBIDURAI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of contribution made by Government towards payment of old-age and widow pensions during the last four years, year-wise and State-wise;
- (b) whether Government has any data regarding the number of old-age persons and widows who are eligible to receive pensions;
- (c) if so, the details of those who were eligible and received the pensions during the last four years, year-wise and State-wise;
- (d) whether Government has the details of amount, if any, pending to be disbursed as pension to those eligible for old age and widow pensions; and
- (e) if so, the details thereof during the said period, State-wise?

ANSWER

MINISTER OF STATE IN MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)

(a): State-wise and year-wise details of funds released by the Government to States/UTs towards payment of old-age and widow pensions under National Social Assistance Programme (NSAP) during the last four years is given at **Annexure-I**.

(b) & (c): Yes. Scheme-wise assistance under NSAP is sanctioned up to the number of digitized beneficiaries or the State/UT cap, whichever is lower. State-wise details of eligible old age and widow pensioners who received pension during last four years under the scheme is given at **Annexure-II**.

(d) & (e): Central assistance under NSAP in a financial year is released in four tranches to States/ UTs, subject to submission of proposal complete in all respects by State/UT concerned in compliance with the extant procedure/ guidelines prescribed for release of the funds. As per guidelines of NSAP, it is the responsibility of the States/ UTs to disburse the pension to the beneficiaries identified as per the eligibility criteria prescribed under the scheme, after adding the top up amount from the resources of the State/UT concerned.

Annexure referred to in part (a) of Rajya Sabha Unstarred Question No. 2217 to be answered on 09.08.2024 regarding Old Age and Widow Pension

Annexure-I

State-wise and year-wise details of funds released by the Government to States/UTs towards payment of old-age and widow pension during the last four years

Sl No.	States/UTs	Old Age Pension Scheme (Rs in crore)				Widow Pension Scheme (Rs in crore)			
		2020-21	2021-22	2022-23	2023-24	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	186.77	141.55	194.75	253.72	91.07	68.30	91.07	114.29
2	Bihar	1000.02	998.05	1006.18	1153.55	203.12	233.45	235.34	235.49
3	Chhattisgarh	98.55	183.58	187.69	190.63	45.23	70.56	73.06	75.03
4	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5	Gujarat	173.64	130.23	173.64	183.06	78.81	40.49	0.00	0.00
6	Haryana	34.96	0.00	180.39	0.00	7.98	0.00	43.77	0.00
7	Himachal Pradesh	39.34	9.85	29.56	72.91	6.67	1.67	5.00	14.26
8	Jammu & Kashmir	22.88	35.07	19.26	73.13	1.24	2.02	1.41	4.87
9	Jharkhand	206.38	327.09	202.62	196.36	75.53	120.56	99.18	72.98
10	Karnataka	300.73	291.52	232.42	303.75	170.60	167.61	159.46	133.87
11	Kerala	175.96	0.00	0.00	366.66	96.98	0.00	0.00	204.30
12	Madhya Pradesh	465.46	392.16	663.28	578.58	190.35	149.18	244.79	202.80
13	Maharashtra	305.48	241.31	135.68	0.00	15.58	19.65	13.50	0.00
14	Odisha	351.85	417.15	412.31	406.55	206.12	188.37	195.99	193.29
15	Punjab	36.03	8.47	0.00	9.35	5.77	1.71	0.00	3.58
16	Rajasthan	251.48	65.86	358.24	211.41	66.87	25.84	162.35	86.69
17	Tamil Nadu	201.26	589.85	203.98	427.97	96.35	218.02	236.23	214.96
18	Telangana	213.17	71.74	144.89	112.23	97.63	32.54	65.09	49.30
19	Uttar Pradesh	1247.08	1272.82	1473.63	1257.23	135.60	180.11	190.08	0.00
20	Uttarakhand	98.76	48.42	0.00	77.79	11.51	2.40	11.64	8.86
21	West Bengal	367.05	240.96	381.44	567.02	217.49	179.26	203.90	340.94
22	Arunachal Pradesh	0.00	0.00	0.00	8.34	0.00	0.00	0.00	0.51
23	Assam	253.80	247.60	254.44	234.92	42.60	41.61	42.18	42.61
24	Manipur	25.92	4.29	22.39	13.28	3.08	0.51	2.71	1.78
25	Meghalaya	17.19	8.69	17.92	18.23	3.15	1.47	2.74	2.89
26	Mizoram	9.35	4.72	9.30	9.23	0.71	0.36	0.76	0.83
27	Nagaland	18.47	14.16	9.77	15.34	1.38	0.69	1.72	0.70
28	Sikkim	8.17	0.00	7.04	0.00	0.81	0.00	0.68	0.00
29	Tripura	9.85	22.98	25.31	37.26	2.69	3.71	4.21	4.99
30	A&N Islands	0.79	0.00	0.00	0.00	0.27	0.00	0.00	0.00
31	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32	D&N Haveli and D&D	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
33	NCT Delhi	23.04	34.10	0.00	0.00	2.85	17.28	0.00	0.00
34	Ladakh	0.00	0.00	3.03	0.00	0.09	0.00	0.15	0.00
35	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
36	Puducherry	8.22	4.18	0.00	0.00	3.16	1.81	0.00	0.00
	TOTAL	6152.61	5806.39	6349.17	6778.48	1881.28	1769.19	2087.00	2009.80

Annexure referred to in part (b) to (c) of Rajya Sabha Unstarred Question No. 2217 to be answered on 09.08.2024 regarding Old Age and Widow Pension

Annexure-II

State-wise details of eligible old age and widow pensioners who received pension during last four years

Sl. No.	States/UTs	Old age pension beneficiaries				Widow pension beneficiaries			
		2020-21	2021-22	2022-23	2023-24	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	662641	662641	662641	663736	245607	245607	245607	246832
2	Bihar	2996472	2996472	2996472	3157256	547777	634695	634695	635091
3	Chhattisgarh	644429	644429	644429	644429	183076	192701	198493	203628
4	Goa	1705	5933	7263	7308	315	4915	5868	5886
5	Gujarat	580706	580706	580706	620548	218395	218395	231632	276078
6	Haryana	258583	256656	258583	259865	57149	57149	57149	70808
7	Himachal Pradesh	93033	93178	93178	93178	17979	17979	21974	21974
8	Jammu & Kashmir	129905	129905	129814	128757	7278	7278	7619	7570
9	Jharkhand	993567	993567	992852	959062	271579	268589	267477	262435
10	Karnataka	894722	899422	899422	899422	460084	452027	452027	452027
11	Kerala	449158	449158	449158	458813	209236	209236	209236	320715
12	Madhya Pradesh	1569627	1569627	1569627	1575079	536412	536412	536412	546920
13	Maharashtra	1122228	1136682	1124360	1113331	64956	70671	74933	80725
14	Odisha	1418631	1418631	1418631	1411043	525706	508015	528570	521271
15	Punjab	103875	111113	112955	112955	15311	18462	19294	19294
16	Rajasthan	799636	799636	799636	804019	180341	278712	305053	315048
17	Tamil Nadu	1237809	1237809	1237809	1282504	519690	549084	565139	574258
18	Telangana	473575	473575	473575	480315	175530	175530	175530	180720
19	Uttar Pradesh	4345014	4345014	4419105	4722613	991784	991784	1025236	1025236
20	Uttarakhand	191597	206164	204557	204557	20690	25906	23898	23898
21	West Bengal	1423192	1409188	1326995	1171673	644590	644590	733189	726172
22	Arunachal Pradesh	29290	5894	5894	5893	3565	288	288	288
23	Assam	707927	693284	695323	630225	114888	112222	113745	114903
24	Manipur	55926	55926	55904	55377	5623	5655	6065	7075
29	Meghalaya	52501	55280	56097	55505	8498	8424	8024	8022
26	Mizoram	24981	25123	24524	24524	1925	1925	2278	2278
27	Nagaland	44530	44530	44530	45941	3720	3720	3720	3827
28	Sikkim	16418	16418	16923	16928	1463	1469	1469	1469
29	Tripura	113920	102680	125280	134406	12989	13336	16013	17537
30	A&N Islands	590	590	587	585	3	3	3	3
31	Chandigarh	2373	2373	2378	2378	942	942	2486	2486
32	D&N Haveli and D&D	8898	8898	8898	8754	1858	1858	1858	2109
33	NCT Delhi	119403	119403	115466	110913	30712	32797	32158	36361
34	Ladakh	6488	6488	6486	6486	443	209	443	7570
35	Lakshadweep	166	166	159	128	89	89	87	80
36	Puducherry	17003	17003	17713	17713	8514	9785	9785	9821
	TOTAL	21590519	21573562	21577930	21886219	6088717	6300459	6517453	6723288
